

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.21/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: M/s. Biostadt Mhseeds Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

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|---------------|-------------|--------------------|------------------|
| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|

ORDER

C.P. No. 21/14(1)/NCLT/MB/MAH2016

List this matter for hearing on 5th January, 2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Dated: 08.12.2016

sd/-
V. NALLASENAPATHY
Member (Technical)